

List of cases where Case Management Hearing was held during the month of August-2022

| Sr. No. | Court | District | Case No. | Petitioner Name VS Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
|---------------------|--|----------|---------------------------------|------------------------------------|------------------------------|----------------------|---------------------------------|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | CS COMM-874/22 | RAVINDER KUMAR WADHWA VS. SDMC | VIDYA SAGAR AND PRATEEK JAIN | 11.03.2022 | 01.08.2022 |
| CS COMM-306/21 | | | MADHUR DHINGRA VS. SAGAR JINDAL | VARUN GOSWAMI AND C. PRKASH | 27.01.2021 | 01.08.2022 | |
| Counter Claim-26/21 | | | SAGAR JINDAL VS. MADHUR DHINGRA | VARUN GOSWAMI AND C. PRKASH | 31.08.2021 | 01.08.2022 | |
| CS COMM-7/20 | | | SUMAN VIJ VS. SPICE HERBALS | MANISH VERMA AND RAVI VERMA | 27.02.2020 | 02.08.2022 | |
| CS COMM-2075/19 | | | PUMA SE VS. ABSOGAIN LTD | SHASHI P. OJHA AND SAURABH KAMRA | 15.03.2019 | 02.08.2022 | |

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|---------|-------|----------|-----------------|--|----------------------------------|----------------------|---------------------------------|
| | | | CS COMM-1963/19 | SPICE HERBALS VS. SUMAN VIG | MANISH VERMA AND RAVI VERMA | 17.09.2019 | 02.08.2022 |
| | | | CS COMM-3375/21 | RISHIPAL SEEMA KASHYAP VS. NITIN GUPTA AND MANOJ | | 16.09.2021 | 03.08.2022 |
| | | | CS COMM-354/21 | SVL MULTIVENTURES VS. SURESH KR | PUNEET KUMAR AND VIKAS BHARADWAJ | 28.01.2021 | 03.08.2022 |
| | | | CS COMM-857/21 | SURESH KUMAR AGGARWAL VS. SEVENTY JEANS | A.K. NIGAM AND MOHIT SINGH | 08.03.2021 | 04.08.2022 |
| | | | CS COMM-166/22 | PANKAJ TIWARI VS. MCD | S.K. SINGH AND SANJEET MALIK | 14.01.2022 | 06.08.2022 |
| | | | CS COMM-888/22 | HLK INFRASTRUCTURE LTD. VS. NEW INDIA ASSURANCE | ARVIND NAGAR AND CHAITAN YA JAIN | 14.03.2022 | 08.08.2022 |

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| | | | CS COMM-3782/21 | ICICI BANK VS. PRAMOD | PRASHAN T KUMAR AND AYUSH JAIN | 29.09.2021 | 08.08.2022 |
| | | | CS COMM-4636/21 | ICICI BANK VS. SAI PRAKASH | ISHITA AND A.K. HAJELAY | 10.11.2021 | 08.08.2022 |
| | | | CS COMM-409/21 | HARJEET | VIKAS SHARMA AND R.K. KASHYAP | 04.02.2021 | 08.08.2022 |
| | | | CS COMM-3043/19 | UFLEX LTD. VS. R.P. FOAM | VIVEK MUNSHI AND DEEPAK SHARMA | 24.12.2019 | 12.08.2022 |
| | | | CS COMM-2086/19 | PUMA SE VS. LAXMI TRADERS | SHASHI P. OJHA | 12.04.2019 | 18.08.2022 |
| | | | CS COMM-1480/20 | PAWAN BANSAL VS. ASHOK | S.C. AGGARWAL AND PAWAN GUPTA | 15.10.2020 | 20.08.2022 |

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| | | | CS COMM-5389/21 | PRABODH TIWARI VS. N.D.M.C | SWENKA TRIPATHI AND SANJEET MALIK | 18.12.2021 | 22.08.2022 |
| | | | CS COMM-5390/21 | PRABODH TIWARI VS. N.D.M.C | SWENKA TRIPATHI AND SANJEET MALIK | 18.12.2021 | 22.08.2022 |
| | | | CS COMM-5278/21 | GOVINDAM HOLOGRAPHIC ENTERPRISES VS. DOCTOR BISWAS MEDICURE | S.P. GUPTA AND GARV MADAN | 15.12.2021 | 22.08.2022 |
| | | | CS COMM-1930/19 | P.N.B VS. JAHID AHMED | SHALINI UPADHYA Y AND KSHITIZ | 16.09.2019 | 22.08.2022 |
| | | | CS COMM-2977/19 | ICICI BANK VS. AMOGEO ITES LTD. | MOHIT TYAGI AND DEEPAK VERMA | 17.12.2019 | 24.08.2022 |
| | | | CS COMM-1841/20 | ARIBA SAEED VS. AMIT GOEL | BHAWNA BHATNAGAR AND AASHISH GOEL | 17.12.2020 | 24.08.2022 |

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| | | | CS COMM-59/22 | SUSHIL KUMAR VS.SDMC | SWENKA TRIPATHI AND NITIN SHOKEEN | 03.01.2022 | 29.08.2022 |
| | | | CS COMM-1888/20 | UMESH JAIN VS. N.D.M.C | SWENKA TRIPATHI AND R.K. KASHYAP | 22.12.2020 | 29.08.2022 |
| | | | CS COMM-2728/21 | HIMANSHU JAIN VS. N.D.M.C | HEMANT GUPTA AND H.R. AGGARWAL | 05.08.2021 | 30.08.2022 |
| | | | CS COMM-335/22 | SURYA PRAKASH VS. M.C.D | SWENKA TRIPATHI AND SANJEET MALIK | 27.01.2022 | 31.08.2022 |
| | | | CS COMM-725/20 | ADITYA PROMOTERS VS. AMIT KUMAR GUPTA | RAVI CHAND GARG AND PRANAV ARORA | 02.03.2022 | 31.08.2022 |
| 2 | Sh. Rajneesh Kumar District Commercial Court-02 | CENTRAL | CS (COMM)/2737/2019 | RAJAT MALHOTRA Vs NORTH DELHI MUNICIPAL CORPORATION AND ANOTHER | SATYENDRA KUMAR SINGH | 20-11-2019 | 08-08-2022 |

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|---------|---|----------|---------------------|---|-----------------|----------------------|---------------------------------|
| | | | CS (COMM)/1059/2021 | UNION BANK OF INDIA Vs LAXMI TRADERS AND ANR | KRISHAN NARANG | 24-03-2021 | 08-08-2022 |
| | | | CS (COMM)/232/2019 | SHREE BALAJI PAPER IMPEX Vs BUSINESS WORLD MEDIA PVT LTD | DHANANJAY JAIN | 23-02-2019 | 18-08-2022 |
| | | | CS (COMM)/234/2019 | NPS PAPERS Vs BUSINESS WORLD MEDIA PVT LTD | DHANANJAY JAIN | 23-02-2019 | 18-08-2022 |
| | | | CS (COMM)/1291/2019 | KAL RADIO LIMITED Vs PRABHATAM ADVERTISING PVT LTD | V V MANOHARAN | 23-07-2019 | 22-08-2022 |
| 3 | Sh. ILLA RAWAT, District Judge, Commercial Court-03 | CENTRAL | CS(COMM) 2809/2019 | RAJESH GUPTA, PROP. OF M/S JSPC & SONS V/S M/S PANCHANN INTERNATIONAL PVT. LTD. | SH. SUNIL SINGH | 28.11.2019 | 03.08.2022 |
| | | | CS(COMM) 635/2019 | M/S UNITED SECURITY SOLUTIONS PVT. LTD. V/S JASSARAM HOSPITAL | SH. SUBHA | 02.05.2019 | 17.08.2022 |

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|---------|--|----------|--------------------|---|---------------|----------------------|---------------------------------|
| | | | CS(COMM) 1163/2020 | ORIENTAL TERIMEX LTD. V/S HARISH KUMAR B. @ HARISH NAKODA | SH. O.P. AH | 29.08.2018 | 18.08.2022 |
| 4 | Ms Nisha Saxena, District Judge, Commercial Court-04 | CENTRAL | CS (COMM) 983/2022 | ANIL GOYAL VS. MCD | SHIKHAR KHARE | 04/01/22 | 01.08.2022 |
| | | | CS (COMM) 542/2022 | ICICI BANK V/S SATYAVEER SHARMA | ZAHID SARWAL | 09/02/22 | 01.08.2022 |
| | | | CS (COMM) 979/2022 | M/S D.S. SIDHART ENTERPRISES VS. SHUBHAM AGGARWAL | SIDHART H | 03/30/22 | 02.08.2022 |

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|---------|-------|----------|----------------------|--|----------------|----------------------|---------------------------------|
| | | | CS (COMM) 695/2022 | M/S STERLING ORNAMENTS PVT LTD VS. M/S SHUBHAM MARKETING | G.S.GANGWAR | 03/01/22 | 03.08.2022 |
| | | | CS (COMM) 668/2019 | ICICI BANK LIMITED VS. AMIT KUMAR VERMA | MANISH DEWAN | 05/06/19 | 12.08.2022 |
| | | | CS (COMM)/11 56/2022 | M/S RAM NIWAS GOEL VS. SOUTH DELHI MUNICIPAL CORPORATION | A.K.TRIVEDI | 27.04.2022 | 16.08.2022 |
| | | | CS (COMM)- 249/2022 | RAJESH KUMAR VS. MUNICIPAL CORPRATION OF DELHI | SH. S.K. SINGH | 20.02.2022 | 17.08.2022 |

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|---------|-------|----------|---------------------|--|---------------------|----------------------|---------------------------------|
| | | | CS (COMM)-1500/2022 | SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI | SH. S.K. SINGH | 06.06.2022 | 17.08.2022 |
| | | | CS (COMM)-4722/2022 | ICICI BANK LIMITED VS. MOHD YUSUF | CHETNA BHALLA | 15.11.2021 | 25.08.2022 |
| | | | CS (COMM)-522/2019 | PUNJAB NATIONAL BANK VS. KANIKA JAIN & SONS | Santosh kumar | 22.04.2019 | 29.08.2022 |
| | | | CS (COMM)-4721/2019 | ICICI BANK LIMITED VS. MAHALUXMI FINCORP | BABBAR & ASSOCIATES | 15.11.2021 | 29.08.2022 |

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| | | | CS (COMM)-1166/2021 | ICICI BANK LIMITED VS. JOGENDRA SINGH | ALOK KUMAR | 31.03.2021 | 29.08..2022 |
| | | | CS (COMM)-1224/2022 | NAGPAL FABRICS PVT LTD VS. RAJEEV GULATI | RAJIV MEHRA | 10.05.2022 | 30.08.2022 |
| | | | CS (COMM)-2185/2022 | M/S TEXTILE V/S M/S SU. DIG.C. FASHION | MISHRA | 13.07.2022 | 30.08.2022 |
| | | | CS (COMM)-1926/2018 | M/S TEXTILE VS. HYOE FASHION & ANR | G.C. MISHRA | 05.06.2022 | 30.08.2022 |

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|---------|---|----------|---------------------|--|----------|----------------------|---------------------------------|--|
| | | | CS (COMM)-1638/2020 | ICICI BANK LIMITED VS. DEEPAK BHIM SAINI | KAUSHIK | 02.11.2020 | 30.08.2022 | |
| 5 | Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05 | CENTRAL | NIL | | | | | |
| 6 | SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL | CENTRAL | CS (COMM) MCD | ANIL GOYAL VS. SHIKHAR | | 01/04/22 | 01.08.2022 | |
| | | | CS (COMM) | ICICI BANK V/S SAHID SAH | | 09/02/22 | 01.08.2022 | |
| | | | CS (COMM) | M/S D.S. ENTERPRISES VS. SIDHARTH | | 30/03/22 | 02.08.2022 | |

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| | | | | M/S STERLING ORNAMENTS PVT LTD VS. M/S SHUBHAM MARKETING | G.S.GANGV | 01/03/22 | 03.08.2022 |
| | | | | ICICI BANK LIMITED VS. AMIT KUMAR VERMA | MANISH D | 06/05/19 | 12.08.2022 |
| | | | | M/S RAM NIWAS GOEL VS. SOUTH DELHI MUNICIPAL CORPORATION | A.K.TRIVE | 27.04.2022 | 16.08.2022 |
| | | | | RAJESH KUMAR VS. MUNICIPAL CORPORATION OF DELHI | SH. S.K. SI | 20.02.2022 | 17.08.2022 |
| | | | | SURAJ PRAKASH VS. MUNICIPAL CORPORATION OF DELHI | SH. S.K. SI | 06.06.2022 | 17.08.2022 |

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| | | | CS (COMM) | ICICI BANK LIM | CHETNA B | 15.11.2021 | 25.08.2022 |
| | | | CS (COMM) | PUNJAB NATION | Santosh ku | 22.04.2019 | 29.08.2022 |
| | | | CS (COMM) | ICICI BANK LIM | BABBAR & | 15.11.2021 | 29.08.2022 |
| | | | CS (COMM) | ICICI BANK LIM | ALOK KUM | 31.03.2021 | 29.08..2022 |
| | | | CS (COMM) | NAGPAL FABRIC | CRAJIV MEI | 10.05.2022 | 30.08.2022 |

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|---------|---|----------------|-----------------|---|-----------------|----------------------|---------------------------------|
| | | | CS (COMM)- | M/S R.P TEXTILE | G.C. MISHI | 13.07.2022 | 30.08.2022 |
| | | | CS (COMM)- | M/S R.P TEXTILE | G.C. MISHI | 05.06.2022 | 30.08.2022 |
| | | | CS (COMM)- | ICICI BANK LIM | DEEPAK K | 02.11.2020 | 30.08.2022 |
| 7 | MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | CS. COMM-295/19 | BRIJESH ARYA VS M/S ELECTRO CONTROL AND SWITCHEGEAR | SHRI A.N. GUPTA | 11.03.2019 | 08.09.2022 |
| 8 | Sh. Dinesh Bhatt DJ (Commercial Court)-01 | West | NIL | | | | |

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| 9 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | 239/19 | Ashna Chawla Vs. MothersPride Education institution. | Varun dhingra | 11.09.2019 | 27.08.2022 |
| | | | 57/2020 | Dharam Chand Ladha Mal Vs. G K Jain | Anmol Jain | 29.01.2020 | 29.08.2022 |
| | | | | | | | |
| 10 | MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | CS (COMM.)/471/2021 | SKYWAYS AIR SERVICES PVT. LTD. Vs LOGISTICS LINKAGE INDIA PVT. LTD. | ABHISHEK KUMAR | 08.11.2021 | 24.08.2022 |
| | | | CS/856/2019 | M/S TIMES INTERNET LIMITED Vs RATHIRA AYURVEDA PRIVATE LIMITED | HIMANSHU BAGAI | 26.11.2019 | 24.08.2022 |

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|---------|--|-----------|-----------------------|--|-----------------------------|----------------------|---------------------------------|
| | | | CS (COMM.)/290/2021 | PERFECT PREFAB SYSTEM Vs JRS INFRA | GAYANEN DRA SWARUP GANGWA R | 11.08.2021 | 22.08.2022 |
| 11 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02 | NEW DELHI | CS (COMM.) 98 / 2021 | MAHENDER DAYMA PROPRIETOR OF M/S. SHRI MOHAN WELDING WORKS VS. ASPEK MEDIA PVT. LTD. | SH. NISHANT BHARDW AJ | 10.03.2021 | 26.08.2022 |
| | | | CS (COMM.) 408 / 2021 | UDAYAN KUMAR PROP. M/S. DESIGN A VS. MR. V. K. JAIN | SH. MAYANK GOEL | 28.09.2021 | 26.08.2022 |
| 12 | SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03 | NEW DELHI | NIL | | | | |

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| 13 | SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | SOUTH | NIL | | | | |

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| 14 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH | NIL | | | | |
| 15 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01 | SOUTH-EAST | NIL | | | | |
| 16 | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | SOUTH-EAST | NIL | | | | |

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| 17 | SH. SANJAY SHARMA-I | EAST | CS COMM NO. 189/2021 | ROHIT GUPTA VS. VINAY PANDEY | SHANTANU AGGARWAL VS. BRIJ MOHAN | 26-10-2021 | 01-08-2022 |
| | | | CS COMM NO.171/2020 | ELA CHAHAR VS. KAPIL NAUHWAR & ANR. | MAMTA VS. PRADYUMAN | 15-09-2022 | 02-08-2022 |
| | | | CS COMM NO.483/2019 | M/S KUNAL CONCHEM PVT. LTD. VS. ESPAN INFRASTRUCTURE (I) LTD. & ANR. | AMIT BHATNAGAR VS. MAAZ AHMED | 12-12-2019 | 08-08-2022 |

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|---------|--|------------|------------------|---|-------------|----------------------|---------------------------------|
| 18 | SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | NIL | | | | |
| 19 | MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | North-East | CS(COMM)-69/2021 | M/S KALA CHITS PVT LTD VS RAJ KUMAR SINGH AND ORS | ANKIT GUPTA | 11.11.2021 | 16.08.2022 |
| 20 | MS. NIVEDITA ANIL SHARMA | Shahdara | NIL | | | | |
| 21 | MS. SUKHVINDER KAUR | | NIL | | | | |
| 22 | SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT | | NIL | | | | |

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| 23 | MS. ANU GROVER BALIGA, DISTRICT JUDGE, COMMERCIAL COURT | | NIL | | | | |
| 24 | SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL) | North-West | NIL | | | | |
| 25 | SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT) | North | NIL | | | | |
| 26 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | CS COMM. 134/2020 | SAI IMPEX VS PB RETAILS PRIVATE LTD. | PUNEET KUMAR, AMAN BATRA | 10.09.2020 | 01.08.2022 |
| | | | CS COMM. 112/2021 | CANARA BANK VS RAM TEERTH MAURYA | R.B. PANDEY | 19.03.2021 | 02.08.2022 |
| | | | CS COMM. 144/2020 | CONTINENTAL CARRIERS VS DOLHPIN FREIGHT MOVERS P. LTD. | RAJAN MIGLANI | 01.10.2020 | 03.08.2022 |
| | | | CS COMM. 13/2021 | UNION BANK OF INDIA VS M/S SUBHASH BOOK DEPOT | KULDEEP | 14.01.2021 | 03.08.2022 |

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| | | | CS COMM. 289/2021 | PUNJAB NATIONAL BANK VS MAQSOOD AHMED | TUSHAR | 12.11.2021 | 04.08.2022 |
| | | | CS COMM. 143/2019 | INDIAN OVERSEAS BANK VS RAKESH KUMAR | BALMUKUND PRASAD | 07.09.2019 | 05.08.2022 |
| | | | CS COMM. 131/2020 | AHMEDABAD ROADLINES PVT. LTD. VS THE NEW INDIA ASSURANCE CO. LTD. | MILIND AWASTHI, MANOJ RAI | 04.09.2020 | 05.08.2022 |
| | | | CS COMM. 64/2022 | UNION BANK OF INDIA VS SUSHMA | ARVIND SINHA | 03.03.2022 | 05.08.2022 |
| | | | CS COMM. 39/2021 | HDFC LTD. VS MUKESH KUMAR GUPTA | NARENDE R YADAV | 04.02.2021 | 06.08.2022 |
| | | | CS COMM. 63/2022 | HEMANT KUMAR VS M/S HOLD ON BUILDERS | CHIRAG BATRA, RAKESH KUMAR | 03.03.2022 | 06.08.2022 |
| | | | CS COMM. 66/2021 | M/S COMPUTER LAPTOP VS M/S R.R. COMPUTERS | FIROZ ALAM | 22.02.2021 | 08.08.2022 |
| | | | CS COMM. 30/2022 | CANARA BANK VS JAGDISH | VIRENDE R KUMAR | 04.02.2022 | 16.08.2022 |

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| | | | CS COMM. 31/2022 | CANARA BANK VS SUNIL KUMAR | VIRENDER KUMAR | 04.02.2022 | 16.08.2022 |
| | | | CS COMM. 307/2021 | BANK OF INDIA VS M/S KEN SMART RO SYSTEMS PVT. LTD. | SANCHIT KUMAR | 25.11.2021 | 16.08.2022 |
| | | | CS COMM. 36/2022 | INEXT LOGISTICS AND SUPPLY CHAIN VS SERVOTECH POWR SYSTEM | SATYAM | 08.02.2022 | 17.08.2022 |
| | | | CS COMM. 186/2022 | ROHIT BANSAL VS M/S JASON INC. | ANKUR SHARMA | 27.04.2022 | 18.08.2022 |
| | | | CS COMM. 303/2021 | UNION BANK OF INDIA VS M/S B N GARMENTS | PREETI | 24.11.2021 | 18.08.2022 |
| | | | CS COMM. 322/2021 | UNION BANK OF INDIA VS JAGDISH KUMAR ARYA | ARVIND SINHA | 03.12.2021 | 20.08.2022 |
| | | | CS COMM. 77/2019 | M/S FAMILY OF DRY FRUITS VS M/S MNG OVERSEAS P. LTD. | RAJESH GUPTA | 25.05.2019 | 22.08.2022 |
| | | | CS COMM. 156/2019 | REBOUND ACE INDIA PVT. LTD. VS MANAGEMENT COMMITTEE HAPPY MODEL SCHOOL | ANANYA | 25.09.2019 | 22.08.2022 |

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| | | | CS COMM. 40/2021 | HDFC LTD. VS ASHISH KOHLI | DEEPANS HU MATHUR | 04.02.2021 | 23.08.2022 |
| | | | CS COMM. 76/2022 | CANARA BANK VS M/S JAI MAA VABHAV LAXMI | SUSHIL KUMAR | 07.03.2022 | 23.08.2022 |
| | | | CS COMM. 41/2021 | PUNJAB NATIONAL BANK VS M/S SGM ENTERPRISES | YASHIKA SOOD | 04.02.2021 | 24.08.2022 |
| | | | CS COMM. 180/2021 | UNION BANK OF INDIA VS NAINA JEE CREATIONS | KARAN SINGH | 10.09.2021 | 24.08.2022 |
| | | | CS COMM. 88/2022 | BANK OF BARODA VS PRAVEEN KUMAR | SHWETA BAKSHI | 10.03.2022 | 24.08.2022 |
| | | | CS COMM. 101/2021 | CANARA BANK VS SHIV KUMAR | S.K.JHA | 16.03.2021 | 25.08.2022 |
| | | | CS COMM. 74/2022 | STATE BANK OF INDIA VS MAMTA MISHRA | NAINA | 05.03.2022 | 25.08.2022 |
| | | | CS COMM. 224/2021 | SPAZE HUB LOGISTICS PVT LTD. VS SHREEKANT KUSHWAH | DEEPAK | 30.09.2021 | 26.08.2022 |

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| | | | CS COMM. 101/2019 | STATE BANK OF INDIA VS RAMESH CHANDER | PANKAJ KUMAR | 22.07.2019 | 29.08.2022 |
| | | | CS COMM. 302/2021 | CANARA BANK VS INDRA AND ORS | VIJENDER KUMAR | 24.11.2021 | 30.08.2022 |
| 27 | SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02 | | NIL | | | | |
| 28 | SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | NIL | | | | |